

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No.227 of 2019**  
**and**  
**IA No.631 of 2020**

**IN THE MATTER OF:**

**Peoples International & Services Pvt. Ltd. & Anr.      ...Appellants**  
**Versus**  
**Alliance Industries Ltd. & Ors.                                      ...Respondents**

**with**

**Company Appeal (AT) No.228 of 2019**  
**and**  
**IA No.632 of 2020**

**IN THE MATTER OF:**

**P.G.H. International Pvt. Ltd. & Anr.                                      ...Appellants**  
**Versus**  
**Ashok Kumar Khosla & Ors.    ...Respondents**

**with**

**Company Appeal (AT) No.229 of 2019**  
**and**  
**IA No.623 of 2020**

**IN THE MATTER OF:**

**Peoples General Hospital Pvt. Ltd. & Anr.                                      ...Appellants**  
**Versus**  
**Alliance Industries Ltd. & Ors.    ...Respondents**

**For Appellants:                                      Shri Amalpushp Shroti and Shri Ankit Dubey,  
Advocates**

**For Respondents:                                      Counsel appeared but did not mark appearance**

**ORDER**

**19.02.2020** Counsel for the Appellants wants to file Reply to the I.A.s.  
He may file Reply within a week.

List the Appeals along with I.A.s to be decided on their merits together,  
on 2<sup>nd</sup> March, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice A.B. Singh)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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